

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:200  
ANSWERED ON:06.12.2012  
GRAM ROZGAR SAHAYAKS  
Gulshan Smt. Paramjit Kaur

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has allowed to deploy Gram Rozgar Sahayaks (GRSs) and other dedicated staff in each Gram Panchayat to assist in implementation of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof along with the number of GRSs employed by all the Panchayats, State-wise;
- (c) the details of the wages/salary paid to them and the terms and conditions for their employment laid down in this regard;
- (d) whether provisions of reservation for Scheduled Castes/Scheduled Tribes and Other Backward Classes are applicable for them; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (e): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 200 for answer on 06.12.2012.

(a) & (b): As per the Section 18 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), it is the responsibility of the concerned State Government to make available to the Districts Programme Coordinator and the Programme Officers, necessary staff and technical support as may be necessary for the effective implementation of the Scheme. The Central Government has issued advisories to the State Governments suggesting deployment of dedicated staff at various levels for the implementation of MGNREGA. The Staff that should be put in place at the Block and Gram Panchayat level includes a full time Employment Guarantee Assistant (EGA) or Gram Rozgar Sahayak, Engineers, Programme Officer, Data Entry operator and Accountant. The Central Government has also suggested that the States can deploy core professional staff namely Panchayat Development Officer and Junior Engineer in Gram Panchayat of Integrated Action Plan (IAP) districts. The details of such dedicated staff deployed state-wise reported up to Financial Year 2010-11 is given in the Annexure.

(c) to (e): As per the MGNREGA operational guidelines, State Employment Guarantee Council shall determine salaries, job description, minimum qualification and process through which GRS are to be appointed and evaluated. The salaries of GRS are to be met from funds provided by the Central Government for administrative expenses, supplemented where required, with additional contribution from the State Government.